

Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer

For election to.....(name of the House)

From: Teghra.....Constituency(Same as the Constituency)

Lalan Kumar.....late Rajnarayan Kumar
53.....VTL-Pidhauri, P.S-Teghra, Distt.-Begusarai
I, hereby solemnly affirm and state on oath as under:

(Strike out whichever is not applicable)

(i) I am a candidate set up by.....(name of the political party) or am contesting as an
Independent candidate

(ii) Details of PAN and status of filing of Income tax return:

No.	Name	Pertinent Account Number (if any)	The financial year for which the last Income-tax return has been filed	Total income shown in Income (in Millions of Rupees)
1.	Self	ARTPK299381		
2.	Spouse	SB1 MK-20015880976		
3.	Dependent 1	SB1 A/2116712-30053		
4.	Dependent 2	<u>Supriya Mrs</u> <u>(Daughter)</u>		
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken	
(b)	Name of the court, Case No. and Date of order taking cognizance	
(c)	Details of Appeal (s) / Application(s) for permission (if any) filed against the above order(s)	

4. Cases in which I have been convicted by a court of law (other than referred to in Form 2b):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted
(b)	Name of the Court(s), Case No. and Date of order(s) of conviction

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Particulars of Assets

(5) That I give herein below the details of all assets movable and immovable etc., of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:-

1. Assets in joint name indicating the extent of co-ownership will also have to be given.
2. In case of deposit/investments, the details including Serial Number, Amount, Date of Deposit, the Scheme Name of Bank/ Institution and Name have to be given.
3. Value of Bonds/Shares/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details- including amount is to be given separately in respect of each investment).

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	105,700/-	50,000/-	-	-	-
(ii)	Details of Deposits in Bank accounts (FDs, Term Deposits and all other types of Deposits including saving account), Deposits with Financial institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	2,40,000/- in SBI 50,000/- in Sahara	12,000/- in SBI	-	-	-
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount	LIC Sum Insured 3,80,000/-	LIC 55,000/-	LIC 17,900/-		
(iv)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount	JH01AB7020 4,00,000/-				
(v)	Motor Vehicles/Aircraft/Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	JH01AL7020 4,00,000/-	BRO9A7020 7,50,000/- Gold-90.87 gm 0.00,000/-	Gold-90.87 gm 9,25,000/-	Gld-1087 gm SIDCAT-50 gm 1,50,000/-	
(vi)	Jewelry, bullion and valuable things (give details of weight and values)					

- (viii) Any other assets such as value of
Claims/interests
(ix) Gross Total value

3. Details of Immovable assets:

(Note: i. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
ii. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s) Area (Total measurement in acres)	27.75 36.4110021 62-1825.1174				
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any investment on the land by way of development, construction etc.					
	Approximate Current market value	10,00,000/-				
(ii)	Non-Agricultural Land Location(s) Survey number(s) Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(iii)	Commercial Buildings (including apartments) Location(s) Survey number(s) Built up Area (Total measurement in sq. ft.)					

	✓ Other inherited property (Yes or NO)	
	Date of purchase in case of self acquired property	
	Cost of property (in case of purchase) at the time of purchase	
	Any investment on the property by way of development, construction etc.	
	Approximate Current market value	
(iv)	Residential Buildings (including apartments)	4,50,00/- 25x 20ft X 290 - 1650
	- Location(s)	
	- Survey number(s)	
	Area (Total measurement in sq. ft.)	
	Built up Area (Total measurement in sq. ft.)	
	Whether inherited property (Yes or NO)	
	Date of purchase in case of self acquired property	
	Cost of property (in case of purchase) at the time of purchase	
	Any investment on the land by way of development, construction etc.	
	Approximate Current market value	
(v)	Others (such as interest in property)	
(vi)	Total of Current Market Value of (i) to (iv) above	20,00,00/-

- (6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
 (Note: Please give separate details of name of Bank , institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	SBIN Nayaganagar 44,000/- KCC Loan Central BANK 99,000/-				
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Car Loan SBSTights 6,00,000/- Loan Vidhan sabha 3,00,000/-				

	Any other liability	
	Grand total of liabilities	7,48,000/-
(ii)	<u>Government Dues:</u> Dues to departments dealing with government accommodation. Dues to departments dealing with supply of water.	
	Dues to departments dealing with supply of electricity.	
	Dues to departments dealing with supply of telephones/mobiles.	
	Dues to departments dealing with government transport (including aircrafts and Unicopters).	
	Income Tax Dues	
	Wealth Tax Dues	
	Service Tax Dues	
	Municipal /Property Tax Dues	
	Sales Tax Dues	
	Any other dues	
	Grand total of all Govt. dues	

(7) Details of profession or occupation:

a. Self. MLA Teghra
 b. Spouse Hockeywife

(8) My educational qualification is as under:

P. G. .

(Give details of highest School / University education with full form of the certificate (diploma/ degree / course) (Name of the School /College/ University and the year in which the course was completed.)

9. ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <u>Lalit Kumar</u>
2.	Full postal address	<u>V+ P. Bidhuli, P.S - Teghra</u> <u>District - Begusarai (Bihar)</u> <u>PIN - 851133</u>
3.	Number and Name of the constituency and state	
4.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>B.J.P.</u>
	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	

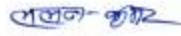
(c) Total number of Pending cases before the court(s) have taken cognizance						
5.	PAN of ARTPK 2993G	Year for which last Income Tax Return filed		Total Income tax		
	(a) Candidate (b) Spouse (c) Dependents					
6.	Details of Assets and Liabilities in rupees					
	Description	Salt	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	₹ 4,45,70/-, 4,92,00/- ₹ 42,982/-				
B.	Immovable Asset	30,00,000/-				
(i)	Purchase Price and Development Cost of Immovable Property & (Total Value)					
(ii)	Approximate Current Market Price of Asset (Total Value)					
7.	Liabilities					
	(i) Government dues (Total)					
	(ii) Loans from Bank, Financial Institutions and others (Total)	7,48,00/-				
8.	Highest educational qualification P.G. - LNNU Barbhanger, 1990.					
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School / College/ University and the year in which the course was completed)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 3 and 6 above.

Verified at on this the day of 20.....


DEPONENT